

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

## ORDER SHEET

No. Of Adjournment : 4

COURT NO. : 1

27.08.2019

M.A./260/149/2019

O.A./260/495/2018

K MALLIK

-V/S-

D/O POST

ITEM NO:47

FOR APPLICANTS(S) Adv. : Mr. N.R.Routray

FOR RESPONDENTS(S) Adv.: Mr. B. Swain

Notes of The Registry	Order of The Tribunal
	<p>Heard Ld. Counsels for the applicant and respondents. It is submitted by Ld. Counsels for the applicant and respondents that the order of this Tribunal has been complied with in the meantime. Hence, MA is accordingly treated as disposed of.</p> <p>( SWARUP KUMAR MISHRA) MEMBER (J)</p> <p>( GOKUL CHANDRA PATI) MEMBER (A)</p>